

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT. N. T. GHADGE  
COURT 39 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 01-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>EVIDENCE</u></b>				
1	SESSIONS CASE	100600/1981	The State of Maharashtra (Trombay Police Station) Vs Bhausingh Barku (Accused No.32) and Ors	APP Mr. V. D. More
<b><u>ARGUMENTS</u></b>				
2	SESSIONS CASE	100729/2017	ANTOP HILL POLICE STATION Vs SACHIN SAKHARAM MALORE	Sanjay Naik (S.A.)
3	SESSIONS CASE	100192/2018	The State of Matunga Police Station Vs Meghnath Nukul Haldar	Adv. Naik(S.A.)
<b><u>HEARING</u></b>				
4	SESSIONS CASE	101683/2019	The State of Maharashtra -Cuff Parade Police Station Vs Padmakar Krishnarao Nandekar	APP
5	ABA	101265/2020	Vaibhav Sopan Gangawane and Ors. 2 Vs The State of Maharashtra Through Kherwadi Police Station	Inderpal B. Singh and Pranali Chavan
6	ABA	101294/2020	Prabhawatidevi Sabhajit Yadav Vs The State Parksite Police Station	Sundeep Singh
<b><u>STATEMENT US 313 CR.P.C.</u></b>				
7	SESSIONS CASE	100102/2014	The State Andheri P.S Vs Rasiklal Shyanji Maru 2. Kirit milapchand Shah	Adv Ashok Mishra with adv Vijay Desai
<b><u>EVIDENCE PART HEARD</u></b>				
8	SESSIONS CASE	100502/2014	The State Ghatkopar Police Station Vs Mohini @ Moni Ranu Kale and 1 Anr.	Adv. Kolge with Adv. sonawane
<b><u>EVIDENCE</u></b>				

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9	SESSIONS CASE	100668/2016	GOVANDI POLICE STATION. Vs SACHIN HARICHANDRA DHARAK	
<b><u>CHARGE</u></b>				
10	SESSIONS CASE	100529/2017	The State Bandra Police Station Vs Aamir Samir Shaikh	
11	SESSIONS CASE	100021/2018	The State of Vinoba Bhawe Nagar Police Station Vs Riyaz Sallar Khan and others 8	
12	SESSIONS CASE	100276/2019	The State of Maharashtra - Trombay Police Station Vs Naresh Eknath Bhambale	PP
<b><u>ORDER</u></b>				
13	CRI M A	100716/2019	Sewaram Hariramji Daga @ Appeal ----19 @ MA 717-19 @ BA 658-19 - Appellant Vs SSJ Commodities Pvt. Ltd. - Respondent	Dipak S. Pophale
14	CRI M A	100718/2019	Rajesh Daga @ Appeal ----19 @ MA 719-19@ BA 659-19 - Appellant Vs SSJ Commodities Pvt. Ltd. - Respondent	Dipak S. Pophale
15	CRI BAIL APPLN	102009/2020	Sayyad Jaan Mohd Shaikh --- Applicant Vs The State of Maharashtra - Ghatkopar Police Station --- Respondent	Dipika S. Gupta
<b><u>COMPLIANCE</u></b>				
16	SESSIONS CASE	100272/2017	KALACHOWKY POLICE STATION Vs SUDHIR B. JAIN	
<b><u>REPLY/SAY</u></b>				
17	SESSIONS CASE	100280/2017	M.R.A. MARG POLICE STATION Vs SMT. NAFISA ABDUL RAB KHAN AND ORS.03	Adv. Munde

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
18	CRI BAIL APPLN	102293/2020	Prathmesh Prakash Jadhav ---- Applicant Vs The State of Maharashtra - Vokhroli Police Station --- Respondent	Milind S. Raorane
19	ABA	101491/2020	Sunita Lakhmichand Behwal Vs Nirmal Nagar Police Station	
20	ABA	101500/2020	Imran S/o.Javed khan and 4 ors. Vs The State of Maharashtra Nirmal Nagar P.stn.	Ashok M.Saraogi
21	ABA	101502/2020	Arvind alias Pintu Baleshwar Singh and Anr. Vs The State of Maharashtra Nirmal Nagar P.stn.	Satyendra Pandey
22	ABA	101504/2020	Nilesh Mithalal Jain and 6 ors. Vs The State of Maharashtra Parksite P.stn.	Narendra Kumar Singh
<b><u>APPEARANCE</u></b>				
23	SESSIONS CASE	101621/2019	The State of Maharashtra - Wadala Police Station Vs Surekha Vitthal Gire	APP
24	SESSIONS CASE	101622/2019	The State of Maharashtra - Wadala T.T. Police Station Vs Sanjaykumar Bhatel Padihari	APP
25	CRI BAIL APPLN	102379/2020	Bhanbahadur Bhimsingh Sonar- Aplcnt. Vs The State of Maharashtra- Mulund P.Stn.-Respdt.	Satyam R.Dube
<b><u>CROSS-EXAMINATION</u></b>				
26	SESSIONS CASE	100746/2015	The State of Khar Police Station Vs Samrat @ Sanjay Ramnagina Ojha	Adv Eknath Sawant

**CITY CIVIL AND SESSION COURT MUMBAI  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>REPORT</u></b>				
1	SESSIONS CASE	100259/1988	Sakinaka Pl. Stn. Vs Shivkumar Ramjag Sharma	
<b><u>HEARING</u></b>				
2	SESSIONS CASE	100840/2019	The State of Maharashtra - Byculla Police Station Vs Faijal Javed Shaikh	APP
3	SESSIONS CASE	101525/2019	The State of Maharashtra - Kurla Police Station Vs Abhijit Vijay Surve and Ors. 03	APP
4	ABA	101136/2020	Mehrunnissa Manzooral Shaikh and Ors. 2 Vs The State of Maharashtra Through Ghatkopar Police Station	Imran Shaikh and Ruby Shaikh
5	ABA	101255/2020	Altamash Khwaja Hussain Shaikh and 2 ors. Vs The State of Maharashtra BKC P.stn.	V.R.Chauhan
<b><u>EVIDENCE PART HEARD</u></b>				
6	SESSIONS CASE	100729/2014	The State Mankhurd P.S Vs Siddharth @ Shakti Ashok Udmale	Adv. Wagal
<b><u>EVIDENCE</u></b>				
7	SESSIONS CASE	100304/2016	THE STATE OF MULUND POLICE STATION. Vs RAMU SEVAM HARIJAN	Adv Anjali Patil
<b>( Main Matter SESSIONS CASE/0100244/2014)</b>				
8	SESSIONS CASE	100756/2016	CHUNABHATTI POLICE STATION. Vs RINKESHKUMAR BABULAL JHA	
<b><u>CHARGE</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	SESSIONS CASE	100782/2018	The State of Dharavi Police Station Vs Bharat Baijnath Kesarwani	APP
10	SESSIONS CASE	100046/2019	The State of Maharashtra-R. C. F. Police Station Vs Sharad Vishwanath Sable and Others 02	APP
11	SESSIONS CASE	100674/2019	State of Maharashtra - Santacruz P. Stn. Vs Swaraj Singh Mannalal Verma	APP
12	SESSIONS CASE	101051/2019	The State of Maharashtra - Parksite Police Station Vs Swapnil Krishna Khande and Ors. 03	APP
<b><u>COMPLIANCE</u></b>				
13	SESSIONS CASE	100070/2018	The State of Vakola Police Station Vs Mohd.Ojaif Intesar Ahmed Alam Mansoori @ Kera	
14	SESSIONS CASE	100647/2019	The State of Maharashtra - Mankhurd Police Station Vs Pranay Samadhan Ingale	PP  Adv. Jadhav for A/1, Adv. Laxmi Kadam for A/2, Adv. Ganesh Shinde for A/3 and A/4
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
15	SESSIONS CASE	100175/2014	The State Khar P.S Vs Rustom Jamshed Soonawala	Adv. Panjwani with Adv. Amrolia
<b><u>REPLY/SAY</u></b>				
16	ABA	101372/2020	Mohammad Gulab Ansari and 8 ors. Vs The State of Maharashtra B.K.C.P.stn.	M/s.Rane and Co.
<b><u>SAYHEARING ON EXH.READY</u></b>				

**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 39 ADDL SESSIONS JUDGE  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
17	SESSIONS CASE	100205/2018	The State of Bandra Police Station Vs Vicky Bharat Kalyani and Others	
<b><u>SUPPLY OF COPIES</u></b>				
18	SESSIONS CASE	100314/2017	KHAR POLICE STATION Vs SAVIO JOSEPH KURVILA KIPARIYAL	Adv. Ugale
<b><u>REPORT</u></b>				
19	SESSIONS CASE	100148/2014	The State Worli P.S Vs Rajesh Ganesh Ayyar	
<b><u>DORMANT FILE</u></b>				
20	SESSIONS CASE	100643/1991	State Kurla Police station Vs Aslam @ Palanda Jan Mohd Shaikh@ Babu Madrasi DF	
<b><u>CROSS-EXAMINATION</u></b>				
21	SESSIONS CASE	100935/2015	The State of Chembur Police Station Vs JAGANNATH BHAU PATIL.	Adv Nadar

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT. N. T. GHADGE  
COURT 39 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 03-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SESSIONS CASE	100223/2016	THE STATE OF COLABA POLICE STATION. Vs AFTAB AALAM IQBAL AHMED KHAN AND ORS.02	Adv P R Yadav for A/1, adv I. B. Singh for A/2, Adv Amin Solkar for A/3
2	SESSIONS CASE	100039/2018	The State of Mankhurd Police Station Vs Motilal @ Mama Yosef Pakhare and other	Adv Munde for A/1, 2, 4, 5, 6 and adv Salsingekar for A/3
3	ABA	101108/2020	Bandu Namdeo Pathare also known as Santosh Namdeo Pathare Vs The State of Maharashtra Nirmal Nagar P.stn.	Nilesh S.Bagade
<b><u>EVIDENCE</u></b>				
4	SESSIONS CASE	100467/2017	BANDRA POLICE STATION. Vs AKHTAR FAIM SHAIKH	
5	SESSIONS CASE	100023/2018	The State of kurla Police Station Vs Sultan Rizwan Kungale	
<b><u>CHARGE</u></b>				
6	SESSIONS CASE	100383/2017	The State D.B. Marg Police Station Vs Rahul @ Nareshkumar Pachhu Razak	
7	SESSIONS CASE	100618/2017	The State of Tardeo Police Station Vs Ashik Dinesh Bafana	Adv. Parag Joshi
8	SESSIONS CASE	101028/2019	The State of maharashtra - Trombay police station Vs Chaitanya Johari @ Chaitanyakumar soni and 2 ors	PP

**CITY CIVIL AND SESSION COURT MUMBAI  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	SESSIONS CASE	101186/2019	The State of Maharashtra - Agripada Police Station Vs Ganesh Imrat Utkar	APP
10	SESSIONS CASE	100204/2020	The State of Maharashtra - Ghatkoper Police Station Vs Gautam Jayraj Kharwa	APP
<b><u>REPLY/SAY</u></b>				
11	ABA	101269/2020	Pramod Tawte And Anr. Vs State KHerwadi Police Station	Vishwakarma And Associates
12	ABA	101486/2020	Mrs.Swati Nandkumar Nakile Vs The State of Maharashtra Kherwadi P.stn.	Vishwakarma and Associates
<b><u>APPEARANCE</u></b>				
13	SESSIONS CASE	100273/2020	State of Maharashtra - D. B. Marg Police Station Vs Durga Sadhan Banerjee	APP
<b><u>SAYHEARING ON EXH.READY</u></b>				
14	SESSIONS CASE	100083/2014	The State Juhu P.S Vs Suraj Aditya Pancholi	Adv Prasanna Patil with adv Mangesh Deshmukh
<b><u>DORMANT FILE</u></b>				
15	SESSIONS CASE	100593/1994	STATE OF MAHARASHTRA Vs Sanjiv Pratap Chadda etc_1	APP
16	SESSIONS CASE	101408/1996	State N.M.Joshi Marg P.stn. Vs Parshuram Devan and ors.	
17	SESSIONS CASE	100560/1996	The State Vs Ankush Suresh Butta	APP



**CITY CIVIL AND SESSION COURT MUMBAI**  
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**Criminal Cause List Dated 04-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100854/2015	The State of Nagpada Police Station Vs BABALU TULLA YADAV	Adv. P.R. Dave for A/1 to A/5, adv. Roshni singh for A/6 and A/7, Adv. Naik(S.A.) for A/8
<b><u>HEARING</u></b>				
2	SESSIONS CASE	100078/2019	The State of L.T. Marg Police Station Vs Brijeshkumar Suresh Prasad	APP
3	M A IN ABA	100453/2019	Sonia @ Sunita Kamlesh Kori Vs State Dharavi Police Station	Sandesh B Manikhedkar
4	POCSO M A	100290/2020	Santosh Dharmal Chuniyana w/o. Dharampal Chuniyana Vs The State of Maharashtra Ghatkopar Police Station	Chandan R. Yadav
5	ABA	101099/2020	Mohammad Akeel Siddique Khan and Ors. 3 Vs The State of Maharashtra Through Dharavi Police Station	Riyazuddin K. Choudhary and M/s. Rehmat Ansari
6	CRI BAIL APPLN	102080/2020	Kavita Sachin Dhotre - Applicant. Vs State - Bhandup Police Station - Respondent.	Sandeep Singh
<b><u>EVIDENCE PART HEARD</u></b>				
7	SESSIONS CASE	100732/2016	VIKHROLI POLICE STAION. Vs SHAFIQ HASAN SAYYED	Adv. R. K. Singh

**Sub Matter: SESSIONS CASE/0100146/2017**

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8	SESSIONS CASE	100146/2017	VIKHROLI POLICE STATION. Vs MUNNI SHAFIQ SAYYED @ SHAIKH	Adv. Gaurav Bhavnani
<b>( Main Matter SESSIONS CASE/0100732/2016)</b>				
<b><u>EVIDENCE</u></b>				
9	SESSIONS CASE	100447/2017	SHAHU NAGAR POLICE STATION Vs T. ANTHONY TIRVIYAM	
10	SESSIONS CASE	100320/2018	STATE GOVERNMENT Deonar Police Station Vs Rizwan Munnwar Ali Shaikh	p p
<b><u>CHARGE</u></b>				
11	SESSIONS CASE	100753/2015	SANTACRUZ POLICE STATION. Vs RIZWAN ABRAR KHAN AND ORS.03	Adv. Rishi Bhutta
12	SESSIONS CASE	100247/2017	SION POLICE STATION Vs NAUSHAD NAJIM ANSARI	
13	SESSIONS CASE	100089/2020	The State of Maharashtra - S.S. Branch Vs Ashokram Rameshwar Rajak and others 03	APP
<b><u>REPLY/SAY</u></b>				
14	CRI M A	101182/2020	Noori Shaikh - Applicant in BA 1626 of 2020 Vs The State of Maharashtra - V.B.Nagar Pl.Stn - Respondent	Suhail Shariff
15	CRI BAIL APPLN	102367/2020	Ajay Sharad Karkhanis - Applicant. Vs State - Bhandup Police Station - Respondent.	Santosh N. Pagare.
<b><u>SAYHEARING ON EXH.READY</u></b>				

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16	SESSIONS CASE	100788/2013	The State Kanjurmarg P Stn Vs Bhavani Moiddin Shaikh	Adv Mrs. Narvekar (SA) for A/1, adv Ganesh Ayyar for A/2, adv Devendra Patil for A/3
<b>( Main Matter SESSIONS CASE/0100769/2012)</b>				
17	SESSIONS CASE	100688/2016	TROMBAY POLICE STATION. Vs SOHEL AYUB SHAIKH	
<b><u>REPORT</u></b>				
18	SESSIONS CASE	100315/2016	THE STATE OF KHAR POLICE STATION. Vs JODHAN SHIVLAL MANDAL AND ORS.02	
<b><u>DORMANT FILE</u></b>				
19	SESSIONS CASE	100558/1991	The State Vs N. Laxman	APP
20	SESSIONS CASE	100627/1991	State of Maharashtra Oshivara P.Stn. Vs Balbirsingh Ratansingh 4 Ors.	
21	SESSIONS CASE	100131/1995	State Dadar P.S. @ SC 107396 Vs Milind Bajarang Kamble Acc 23457 Acq.6 Dis	APP
22	SESSIONS CASE	101364/1997	The State Antop Hill P. Stn Vs Suresh Ramchandra Kori	
23	SESSIONS CASE	100027/1996	THE STATE OF MAHARASHTRA Vs Iqbal Kasam Pathan and ors.	
<b><u>HIGH COURT STAYED</u></b>				
24	SESSIONS CASE	100813/2013	The State Dongri P. Stn Vs Ramesh Narayan Pujari and anothe	Adv Talekar

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>HEARING</u></b>				
1	CRI M A	100702/2019	Anal Ramesh Soni @ Rev. ---19 @ MA 701-19 - Applicant, Org. Accused Vs Mansi Manoj Kadve - Respondent, Org. Complainant	Suhail I. Shariff and Prastut Dalvi
2	ABA	101023/2020	Muzaffar Ashiqali Saiyed Vs The State of Maharashtra Through Bhandup Police Station	I. A. Khan and Associates
3	ABA	101042/2020	Farzana Fareed Qureshi and Another Vs Nirmal Nagar Police Station	
4	CRI M A	101158/2020	Pinky Dilip Choudhary - Applicant. Vs State - Nagpada Police Station - Respondent.	Vishal Ghosale.
<b><u>EVIDENCE PART HEARD</u></b>				
5	SESSIONS CASE	100666/2014	The State L.T.Marg P.S Vs Sudhir Bhojraj Jain and others	Adv. Pasbola for A/1 and A/3
6	SESSIONS CASE	100876/2014	Azad Maidan Police Station Vs Kunal Ramchandra Mhatre	
<b><u>EVIDENCE</u></b>				
7	SESSIONS CASE	100774/2015	The State Bhandup Police Station Vs Salman Mohd. Umar Khan	
8	SESSIONS CASE	100791/2015	VAKOLA POLICE STATION. Vs MOHIT KANHYPRASAD MISHRA AND ANOTHER 01	Both accused in person
<b><u>CHARGE</u></b>				
9	SESSIONS CASE	100486/2015	The State of MIDC Police Station Vs Santosh Anand Shettye	
10	SESSIONS CASE	100939/2015	The State of Maharashtra Vs Anil Ramnath Gupta	
11	SESSIONS CASE	100037/2016	ANTOPHILL POLICE STATION. Vs GANESH VELLU DEVENDRA AND ORS.02	Adv. Kumthekar for A/1 and A/3, Adv. Nargis Khan for A/2

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12	SESSIONS CASE	100042/2018	The State of Parksite Police Station Vs Krushnadevi Ramnath Gupta	
13	SESSIONS CASE	1000454/2018	State Antophill Police Station Vs Firoz Soheb Khan	PP
14	SESSIONS CASE	101066/2019	The State of Maharashtra - Dharavi Police Station Vs Sohel Subhan Shaikh and Ors.01	APP
<b>ORDER</b>				
15	ABA	100891/2019	Sohrab Ahmed Shaikh Vs State V.B.Nagar Police Station	Sharif Shaikh And Mateen Shaikh
16	ABA	100988/2019	Galib Sohrab Shaikh Vs State V.B.Nagar Police Station	Hetali Sheth And Mateen Shaikh
17	SESSIONS CASE	100378/2020	The State of Maharashtra - Pant Nagar Police Station Vs Seema @ Shilpa Deepak Shinde	APP
<b>NO SAY ORDER</b>				
18	CRI M A	100480/2019	Avinash Marutirao Arondekar@Revn.- --19-,MA-479-19-Aplnt. Vs M/s. Dhanlaxmi Bank Ltd.-Respdt.	Sayaji D. Nangare
<b>APPEARANCE</b>				
19	SESSIONS CASE	102098/2019	The State of Maharashtra - Nagpada Police Station Vs Mehfurz Muzaffar Ansari and other 01	APP
20	SESSIONS CASE	100279/2020	The State of Maharashtra - Mankhurd Police Station Vs Shashikant Nana Barhate	APP
21	SESSIONS CASE	100637/2020	The State - Byculla Police Station, Mumbai Vs Noor Hussain Noor Ismail Mandal @ Shaikh @ Fakir/Fakira	PP
<b>DORMANT FILE</b>				
22	SESSIONS CASE	100661/1991	The State Vs Yasin Adam Tole 1 ors.	APP
23	SESSIONS CASE	100701/1991	State Dadar p sttn Vs Shashikant RAjaram Mudras 1	APP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
24	SESSIONS CASE	100405/1993	State Vs Kripal Singh Harbhajan Singh	D.G.P.

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